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**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 6/2012 (IA No. 72/2024 & IA No. 276/2024)

WITH

Execution Application No. 5/2024

IN

Original Application No. 6/2012

IN THE MATTER OF:

NIZAMUDDINWESTASSOCIATION (REGD.) APPLICANT

VERSUS

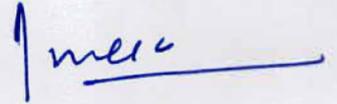
UNIONOFINDIA & ORS.

... RESPONDENTS

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Through



Sh. Bhupesh Kumar
Chief Engineer(Dr.)Proj-I
DELHI JAL BOARD

New Delhi
Date: 12.08.2024

Chief Engineer (Dr) P-I
Delhi Jal Board, Govt. of NCT of Delhi
Varunālaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005

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AFFIDAVIT

I, Bhupesh Kumar, S/o Sh. R.P. Bhaskar, aged about 55 Yrs, designated as Chief Engineer Drainage Project, Delhi Jal Board, at Govt. of N.C.T. of Delhi Jhandewalan, karol bagh New Delhi-110005, solemnly affirm and sincerely state as follows:

1. That Applicant namely Nizamuddin West Association (Registered) through its president seeks execution of the Order dated 13.01.2015 passed by this Hon'ble Tribunal in O.A. No. 6 of 2012 in the present Execution Application No. 5/2024. Simultaneously, the Applicant has also preferred I.A. No. 170 of 2024 seeking certain directions for taking adequate remedial measures for removal of pollution from the Barapullah Drain in Delhi.
2. That vide order dated 04.07.2024, the Hon'ble Tribunal directed DDA, Govt. of NCT Delhi, DJB and MCD to place on record in the form of affidavit the documents which were handed over to the Hon'ble Tribunal on the day of hearing i.e. 04.07.2024.



3. That on the day of the proceeding dated 06.08.2024, documents namely (a) Updated list of STPs (b) Updated list of 40 DSTPs with clarification were tendered before the Hon'ble Tribunal. In furtherance to the proceeding held on 06.08.2024 is filing the above-mentioned documents as an affidavit which are clarification to the list submitted previously in an affidavit dated 01.08.2024 as an Annexure I & Annexure III.

The following documents are enclosed along for the kind perusal of this Hon'ble Tribunal:-

- i. Updated list of STPs filed in affidavit dated 01.08.2024 is Annexed herein as an ANNEXURE-A.
- ii. Updated list of 40 DSTPs filed in affidavit dated 01.08.2024 is Annexed herein as an ANNEXURE-B.

4. I state that the contents of the aforesaid documents enclosed along with this affidavit are true and correct and duly verified by the undersigned and have been supplied by me to the counsel to be annexed herewith.

5. I further state that Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal as and when directed.

*Richa Kapoor
Identify the Deponent who
has Signed in my Presence*

VERIFICATION

12 AUG 2024

Verified at New Delhi on this 12 day of August, 2024 that the contents of the above affidavit are true and correct to my knowledge and as derived from the record maintained by Delhi Jal Board and nothing material has been concealed therefrom.

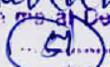
[Signature]

DEPONENT

Chief Engineer (Dr) P-I
Delhi Jal Board, Govt. of NCT of Delhi
Varunlaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



CERTIFIED THAT THE DEPONENT
Sh./Smt./Km. *[Signature]* Age *[Signature]*
S/o, W/o, D/o, Sh. *[Signature]*
R/o *[Signature]*
Identified by *[Signature]*
as solemnly sworn to me at Delhi
I have read & explained the contents of the affidavit to the deponent and he/she has read & explained the contents of the affidavit to me and has stated that the contents are true & correct to his/her knowledge.



[Signature]

DEPONENT

Chief Engineer (Dr) P-I
Delhi Jal Board, Govt. of NCT of Delhi
Varunlaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005

12 AUG 2024

Oath Commissioner, Delhi High Court

Sub: Present Status report of STPs

Action Taken Report for S.No. 3(a) & 3(b) is as under:

SN	Name of STP	Present Sewage Treatment Capacity (MGD)	Standard Designed Parameters for treated sewage water	Effluent parameter in the month of June-2024 BOD/TSS	Average treatment in MGD	Capacity under augmentation (MGD)	Capacity under upgradation (MGD)	Status
1	Okhla STP Ph-VI	30	10/10	6/8	25.00	0	0	-
2	Delhi Gate Phase II	15	10/10	3/6	15.00	0	0	-
3	Delhi Gate Phase I	2.2	10/15	5/8	2.40	0	0	-
4	SNH Nallah STP	2.2	10/15	7/8	2.40	0	0	-
5	Chilla	9	10/10	5/7	9.15	0	0	-
6	Akshardham CWG	1	2/1	6/8	0.18	0	0	-
7	New Coronation Pillar	70	10/10	7/9	35.00	0	0	-
8	Nilothi Phase-II	20	10/10	8/9	21.00	0	0	-
9	Pappankalan-II	20	10/10	6/8	22.50	0	0	-
10	Kapashera	5	10/10	7/8	5.00	0	0	-
11	Kondli STP Phase I	10	10/10	5/7	9.50	0	0	Kondli Ph-I, II & III have been upgraded recently under YAP-III and under trial run.
12	Kondli Ph-II	25	10/10	7/9	23.00	0	0	
13	Kondli STP Phase III	10	10/10	7/9	9.00	0	0	
14	Rithala-II	40	10/10	8/9	40.00	0	0	Upgradation done on 31.10.23
15	Rithala Ph-I	40	10/10	5/6	40.00	0	0	Upgradation work for achieving 10/10 under trial and likely to be completed by Sept 2024.
16	Kondli STP Phase IV	45	10/10	6/8	45.00	0	0	Upgradation work for achieving 10/10 is completed and the plant is under trial run.
17	Yamuna Vihar Phase II	15	10/10	18/23	13.00	0	0	Upgradation work for achieving 10/10 is completed and the plant is under trial run.
	Total	359.4						

18	Okhla STP Ph-II	12	30/50	15/26	6.00	60	124	DJB is constructing a new 124 MGD plant at Okhla. The liquid stream is commissioned recently and under trail run treating 50MGD sewage. Once the new plant is stabilized the existing Okhla STP Ph-II, III & IV shall be closed.
19	Okhla STP Ph-III	37	30/50	20/32	28.00			
20	Okhla STP Ph-IV	45	30/50	17/27	36.00			
21	Nilothi Phase-I	40	30/50	6/8	20.50	20	60	Upgradation /augmentation of half stream is in progress.
22	Pappankalan-I	20	30/50	14/26	16.00	10	30	All electrical /mechanical equipment of half stream have been received. Maximum incoming raw sewage is being treated as on date. Overall physical progress of STPs is about 43%
23	Keshopur-II	20	30/50	14/26	12.00	0	20	Half stream has been upgraded /augmented to BOD/TSS < 10/10 mg/l and under trial run.
24	Keshopur-III	40	30/50	15/22	22.00	20	60	
25	Najafgarh	5	30/50	14/36	3.00	0	5	All major electrical /mechanical equipment have been received at site. Civil work for remaining half stream i/c tertiary units is in progress. Maximum incoming raw sewage is being treated as on date. Overall physical progress of STPs is about 67%
26	Coronation Pillar Ph-II	20	30/50	11.38	5.00	0	20	Half stream has been upgraded /augmented to BOD/TSS < 10/10 mg/l and under trial run. 100% incoming raw sewage is being treated as on date.
27	Coronation Pillar Ph-III	10	30/50	15/40	2.50	0	10	
28	Narela STP	10	30/50	15/24	3.50	5	15	All major electrical /mechanical equipment have been received at site. Civil work for remaining half stream i/c tertiary units is in progress. Overall physical progress of STPs is about 69% and financial progress is only 52%.
29	Rohini Sec. 25	15	30/50	12/25	11.00	10	25	
30	Yamuna Vihar Phase I	10	30/50	15/21	8.50	5	15	The block estimate is under process for seeking approval.
31	Yamuna Vihar Phase III	25	20/30	13/24	26.00	30	55	

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32	Okhla STP Ph-V	16	30/50	7/8	11.50	2.5	16	The tender was invited and rejected due to a single bid the proposal is under the process for re-invitation
33	Mehrauli STP	5	20/30	16/32	5.50	2.5	7.5	
34	Vasant Kunj Old	5	30/50	32/46	2.00	2.5	7.5	
35	Vasant Kunj New		30/50	32.46	1.50			
36	Ghitorni	5	30/50	22/38	3.50	2.5	7.5	
37	Molar band	0.66	30/50	15/28	0.55	0	0.66	The block estimate is under process for seeking approval.
38	Keshopur-I	12	20/30	19/27	12.50	6	18	The tender was invited and rejected due to a single bid the proposal is under the process for re-invitation
39	Sonia Vihar	0	10/10	0	0.	0	7	The liquid line of the plant shall be commissioned by July, 2024
40	Delhi Gate Phase III	0	0	0	0	0	10	Land is yet to be handed over by L&DO, MoUHA to D.JB. The work will be completed in 12 months after award of work.
Total (MGD)		712			554.18	143.5	513.16	

Note:

- 17 Nos. of STPs are working on 10/10 having capacity of **359.4 MGD**
- 23 Nos. of STPs are being upgraded/new constructed on 10/10 having capacity of **513.16 MGD**
- 40 Nos. of DSTPs having capacity of 92 MGD are to be constructed.

Total Capacity: 964.56 MGD.

***An average of approximate 50 MGD from serial nos. 1(5MGD), 18 (6MGD), 19(9 MGD) and 20 (9 MGD) is being diverted to and being treated at the new Plant mentioned opposite serial nos. 13,19, 20 thereby the total amount of waste as today is 604.18.**



EO to CE(SDW)

STATUS OF 40 DSTPs

SNO	Name of DSTP	Capacity in MGD	Present Status	Timelines Envisaged
1	Mitraon	10.89	Award Stage	31.12.2025
2	Kair	1.1	Award Stage	31.12.2025
3	Kakrola	2.64	Award Stage	
4	Khanganheri	0.77	Award Stage	
5	Dichaon Kalan	1.98	Award Stage	
6	Punjab Khor	0.22	Retendering	
7	Jat Khor	0.22	Retendering	31.12.2025
8	Qutubgarh	0.66	Retendering	
9	Auchandi	0.88	Retendering	
10	Mohammadpur	2.86	Retendering	
	Majri & Karala		Retendering	
11	Kanjhawala & Ladpur	1.1	Retendering	31.12.2025
12	Nizampur and Sawda	1.32	Retendering	
13	Garhi Rindhala	0.22	Retendering	
14	Jaunti	0.44	Retendering	
15	Ghewra	0.44	Retendering	
16	Khera Khurd	0.6	Award Stage	
17	Zindpur	15	Tender stage	
18	Sarangpur Village	1.32	Retendering	
19	Galibpur Village	0.55	Retendering	
20	Kazipur Village	0.55	Retendering	
21	Jafarpur Village	1.32	Retendering	
22	Khera Dabar Village	0.55	Retendering	
23	Hasanpur Village	1.32	Retendering	
24	Shikarpur Village	0.66	Retendering	
25	Chandanhola Satbari	0.44	Estimate stage	31.12.2025
26	Tajpur Pahari	10	Estimate stage	31.12.2025
27	Jauna Pur-I	3.18	Estimate stage	31.12.2025
28	Jauna Pur-II		Estimate stage	
29	Dera Mandi , Bhati		Estimate stage	
30	Fatehpur Beri & Asola		Estimate stage	
31	Salapur Majra	1.38	Estimate stage	31.12.2025
32	Bajitpur Thakran	2.2	Estimate stage	31.12.2025
33	Palla (Sungarpur)	0.44	Estimate stage	
34	Tajpur	1.1	Estimate stage	
35	Rangpuri	5	Estimate stage	31.12.2025
36	Chattarpur Extension	0.38	Estimate stage	31.12.2025



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37	Maidan Garhi (Rajpur Khurd)	0.95	Land issue	18 Months after handing over the possession of land to DJB
38	Nayabans	4.4	Land issue	
39	Tajpur Khurd	7.92	Estimate stage	31.12.2025
40	Tikri Kalan	1.32	Estimate stage	31.12.2025

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